

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 122

CA(CAA)-06(PB)/2019

IN THE MATTER OF:

Rean Cloud India Pvt. Ltd.

and

Hitachi Vantara India Pvt. Ltd.

Order under Section 230-232.

.... Applicant/petitioner

Order delivered on 09.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner :

Mr. Sanjeev Puri, Sr. Adv. with Ms. Vatsala Rai, Mr. Varun Lamba, Mr. Bharat Apte, Advs.

ORDER

Arguments heard. Order reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)